File No.: HR-14015/1/2021-HR-FSSAI-Part (1)/2338

FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA

(A Statutory Body established under Food Safety and Standards Act, 2006)

Ministry of Health & Family Welfare, Government of India

FDA Bhawan, Kotla Road - 110 002

(Human Resource Division)

ईमेल आईडी : estt@fssai.gov.in

संपर्क संख्या : 011 2323 1679

Dated: 22.10.2024

Office Order No. 311/2024

The Competent Authority has approved transfer of the following officials of Food Safety and Standards Authority of India, with immediate effect and until further order:

| Sr. | Name | Post | Currently posted at | New place of posting |
|---------|------------------------------|----------------------|---------------------|----------------------|
| consolo | Ms. Gomathi Padma Priya P | Technical Officer | RCD, FSSAI (HQ) | SRO, Chennai |
| 2 | Ms. Jaya | Assistant | SRO, Chennai | RCD, FSSAI (HQ) |

- 2. The transfer of above mentioned officials will be treated as own cost transfer thus they will not be eligible for TA/DA, transfer grant and joining time etc.
- 3. The officials are directed to get relieved from their current place of posting and report at new place of posting under the intimation to HR Division, FSSAI (HQ).

4. This issues with the approval of the Executive Director (HR).

(Chandershekhar Roy)
Assistant Director
Human Resource Division

To:

All the concerned officials - for necessary compliance

Copy to:

- ED (HR/CS), FSSAI
- · Director, (RCD/SRO), FSSAI
- IT Division for uploading the order on e-Office notice board and FSSAI's website
- Service book
- · Personal File
- Concerned Officer, HR Division for necessary data updation.